

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP109/ 16	174/17 a/w Sl. No.22	Clarification	391 394	Ladnun Consultancy Services Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N.K.DILIP & M.G. NANJAPPA
TATVA LEGAL
BANGALORE.
9986633098

Counsel for petitioner is present. Smt. M.R. Sinchana, Advocate^{for} ROC and RD office is present. Heard counsel for the petitioner. He has filed synopsis and also additional affidavit. He has also filed one memo enclosing report of Auditor regarding accounting treatment. He also filed one memo enclosing a letter under which Annual Account and Annual Return for the year ending 31.03.2016 was filed before the ROC dated 06.03.2017. *Heard Counsel of ROC & R.D.*

For orders, posted to 31.03.2017.

MEMBER (J)

MEMBER (T)